

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

13. C.P. (IB)-686(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

**NAME OF THE PARTIES:- Bank of Baroda**  
**V/s**  
**Arch Pharmalabs Limited**

**Section: 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Sr. Counsel, Ravi Kadam a/w Malhar Zatakia and Vinod Nagula appeared for the Financial Creditor and Counsel, Rohit Gupta a/w Shakib Dhurajiwala and Rishab Ghopra appeared for the Corporate Debtor. Heard, Sr. Counsel, Ravi Kadam for a considerable time. List this for arguments of the Corporate Debtor on **24.04.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**